CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

HON. DR. JOSE P. VERGHESE, VICE-CHAIRMAN (J)
HON. SHRI R.K. AHOOJA, MEMBER (A)

CP_NO.7/97_OA_NO.571/1995

NEW DELHI, THIS 101H DAY OF MARCH, 1997

DR. M.K. SHARMA S/o Sh. Ram Singh Sharma A-2 Gali No.5, Shivaji Road North Ghonda, DELHI-53

...APPLICANT

/By Advocate - Shri D.S. Chaudhary

VERSUS

SHRI K.K. BHASIN
Director
Directorate of Education
Old Secretariat
DELHI-54

.. RESPONDENTS

'By Advocate - Shri Rajinder Pandita'

ORDER (ORAL)

DR. JOSE P. VERGHESE, VICE-CHAIRMAN (J)

This C.P. has been filed alleging non-compliance of Tribunal's orders dated 22.11.1995 in O.A. No.571/1995. A substantial compliance has been shown by respondents, and with a direction to respondents that they shall make the payments due to the petitioner within four weeks from today, this Contempt Petition is disposed. Notice discharged.

Ĺ

(DR. JOSE P. VERGHESE)
VICE-CHAIRMAN (J)

R.K. AHODIA

/avi/

11